NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

kis. Purushulharman

course for Relation was hunts

Ahiban Vijay

Counse for Respondents Attitus

Anil D. Nair

ORDER

Proxy counsels representing both the counsels for petitioner and respondents on record present. Both the parties sought time for submitting arguments. Time extended finally. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)